

Dr. Ram Subhag Singh: May I know the nature of the recommendations which have been accepted by Government, and whether they will be implemented?

Shri J. K. Bhonsle: There are about 13 recommendations and the two most important ones are that the Municipal Committees should take over as many of the refugee townships as have amenities provided to them and where such amenities are not provided, either the Central PWD would completely provide them with such amenities or the Municipal Committees would construct or provide such amenities and the Government would reimburse the amount spent.

Dr. Ram Subhag Singh: By what time the townships are likely to be taken over by the Municipal Committees?

Shri J. K. Bhonsle: I cannot say, but we hope by the end of June.

Shri Nand Lal Sharma: May I know whether drinking water facilities and sewage system are considered as one of the necessities for life for the people living in these areas and what arrangements are being made?

Shri J. K. Bhonsle: For all concerned, we are providing the same amenities, even to those on an austere basis.

TUNGABHADRA PROJECT

*1030. **Shri Sivamurthi Swami:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have approved the proposal of Andhra State to raise the height of the wall of the Tungabhadra Project from 1630 to 1635 feet;

(b) if so, whether the Tungabhadra Board have submitted any report to Government about the consequent rehabilitation problems; and

(c) whether Government have given any suggestions to the State Government or to the Tungabhadra Board in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir. The Project, as originally sanctioned contemplated the storage of water to a level of 1633 feet, which necessitated the acquisition of land upto 1635 feet. There was, therefore, no question of Andhra Government making a proposal in this respect.

(a) and (c). Do not arise.

Shri Sivamurthi Swami: May I know if more lands have been acquired in this area due to the change in the Plan?

Shri Hathi: There was no question of any change of Plan. The notice had been issued as far back as 1941 and lands were acquired upto 1630 level and additional lands were being acquired upto 1635 level and the decision was taken far back and it is not a new proposal.

Shri Sivamurthi Swami: May I know whether due to this new arrangement all the newly-built villages have been surrounded by water, thereby spreading malaria and other diseases?

Shri Hathi: No, Sir. We are not acquiring so much land because of this difference. In fact, the original height was fixed at 1638, and because of the back-water effect, two more feet were considered safe, and therefore the whole thing was decided by 1940 itself. It is not a new thing.

Shri Sivamurthi Swami: I myself visited this area and saw that 10 or 12 of the newly-built villages, perhaps wrongly situated, have been surrounded by water and the people are agitating for some compensation.

Shri Hathi: Compensation has been paid upto 1630 level; the others are being paid.

Dr. Suresh Chandra: Is the Government aware of the delay in progress of the Tungabhadra Project because of the conflict of the engineers who have been represented there from the different States, and if so, what

is the Government doing for speeding up the progress of this project?

Shri Hathi: The development in each State is being done by the State officers themselves. So there will not be a question of conflict so far as the development of a particular area in a particular State is concerned; it is not a joint concern so far as the lands in their own States are concerned.

PASSPORTS FOR PAKISTAN

***1034. Shri Chaudhri Muhammed Shafee:** Will the Prime Minister be pleased to state:

(a) the number of persons who were refused passports for Pakistan since the introduction of the passport system between India and Pakistan;

(b) the number of Pakistani Nationals who were refused Visas for entry into India during this period; and

(c) the number of Indian nationals who were refused Visas for entry into Pakistan?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). It is difficult without the expenditure of great deal of time and labour to collect this information. Apart from this, it is not considered in the public interest to give such information.

(c) This information will be available only with the Government of Pakistan.

TRACTORS AND AGRICULTURAL IMPLEMENTS

***1035. Shri Sarangadhar Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any steps have been taken to develop the production of tractors and agricultural implements in the country; and

(b) if so, the main features of the scheme?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). There are at present two firms assembling tractors in India

from parts imported in a completely knocked down condition. It is understood that they will shortly be submitting their detailed manufacturing programmes to Government. In addition, several proposals were placed before Government from time to time for the manufacture of tractors and tractor drawn implements but none of them has, however, taken any practical shape. As regards agricultural implements, other than tractor drawn, there are already more than 60 organised factories in the field.

Shri Sarangadhar Das: May I know if the implements that are being manufactured in India cost more than those imported from abroad?

Shri Kanungo: You mean tractor-drawn implements?

Shri Sarangadhar Das: Other than tractor-drawn ones.

Shri Kanungo: There is no import of implements other than tractor-drawn ones.

Shri Sarangadhar Das: May I know then what is the estimate for assembling the tractors if the price of the finished tractors, and the tractor-drawn implements will be lower than those imported from abroad?

Shri Kanungo: I have not got the information, but I can supply it on notice.

Shrimati Renu Chakravartty: May I know whether the non-tractor drawn agricultural implements are lower in price than those which are now being used by the agriculturists in the country?

Shri Kanungo: Obviously. Otherwise they would not be sold.

HIGH TENSION INSULATORS

***1037. Shri T. B. Vittal Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the United States Expert whose services were obtained under the U.N. Technical Assistance Programme to assess the country's